

[Mr. Speaker]

12.45 hrs.

did it. There has been never an occasion even in the matter of prorogation when the Governor receives instructions from the Centre. If they do it, this House will be objecting to it. I also would request you to make no reference to the capacity of the Assembly to take its decision and also not to question the ruling and conduct of the Speaker. Beyond that. . . .

SHRI KANWAR LAL GUPTA (Delhi Sadar): What is beyond that? I want to know.

MR. SPEAKER: Beyond that you can speak about the factual position and the constitutional aspects.

श्री रणधीर सिंह (रोहतक): स्वाहमस्वाह एक अच्छी स्टेट को बदनाम करने की कोशिश की जा रही है। स्पीकर या गवर्नर की कौनसी बात गलत है? मैं इस डिस्कशन के खिलाफ प्रोटेस्ट करता हूँ। मेरी स्टेट के अन्दरूनी मामलात में क्यों दखल दिया जा रहा है? मैं बंगाल, मैसूर और गुजरात के बारे में मोशन दूंगा। मैं कल ही दूंगा। इससे मेरे लिए रास्ता खुल गया है कि मैं गुजरात, मैसूर और बंगाल के बारे में मोशन का नोटिस दूँ।

MR. SPEAKER: Tomorrow evening you can have a discussion on the constitutional aspect other than....

श्री रणधीर सिंह: मेरी स्पीच तो तैयार है, लेकिन यह एक गलत प्रिसिडेंट है।

SHRI GAJRAJ SINGH RAO (Mahendragarh): Sir, I request that I may be allowed to ask under what provisions of the rules of business, consistent with the Constitution is this discussion being allowed.

MR. SPEAKER: Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

Government Review and Annual Report of Hindustan Steelworks Construction Limited

THE MINISTER OF STATE IN THE
MINISTRY OF STEEL AND HEAVY
ENGINEERING (SHRI K. C. PANT):
I beg to lay on the Table a copy each of
the following papers (Hindi and English
versions) under sub-section (1) of section
619A of the Companies Act, 1956 :-

- (1) Review by the Government on the working of the Hindustan Steelworks Construction Limited, Calcutta for the year 1968-69.
- (2) Annual Report of the Hindustan Steelworks Construction Limited, Calcutta for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2674/70]

12.45½ hrs.

PUBLIC ACCOUNTS COMMITTEE

Eighty-fifth and Eighty-ninth Reports

श्री अटल बिहारी वाजपेयी (बलरामपुर): मैं लोक लेखा समिति के निम्नलिखित प्रतिवेदनों को प्रस्तुत करता हूँ:

- (1) विनियोग लेखे (डाक और तार) 1966-67 तथा लेखा-परीक्षा प्रतिवेदन (डाक और तार) 1968 पर उनके 40वें प्रतिवेदन में की गई सिफारिशों पर सरकार द्वारा की गई कार्यवाही के बारे में 85वां प्रतिवेदन।